

Seventeenth Loksabha

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12.00 hrs**Title: PAPERS LAID ON THE TABLE****माननीय अध्यक्ष:** अब पत्र सभा पटल पर रखे जाएंगे ।

श्रीमती स्मृति ज़ूबिन इरानी जी ।

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI): Sir, with your kind permission, I beg to lay on the Table a copy of the Integrated Nutrition Support Programme – Saksham Anganwadi and Poshan (2.0), Rules, 2022 (Hindi and English versions) published in Notification No. G.S.R.766(E) in Gazette of India dated 6th October, 2022 under sub-section (3) of Section 39 of the National Food Security Act, 2013.

[Placed in Library, See No. LT 7880/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SHRIPAD YESSO NAIK): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Cochin Shipyard Limited and the Ministry of Ports, Shipping & Waterways for the year 2021-2022.

[Placed in Library, See No. LT 7881/17/22]

रक्षा मंत्रालय में राज्य मंत्री तथा पर्यटन मंत्रालय में राज्य मंत्री (एडवोकेट अजय भट्ट): माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

(एक) मझगांव डॉक शिपबिल्डर्स लिमिटेड तथा रक्षा उत्पाहदन विभाग, रक्षा मंत्रालय के बीच वर्ष 2022-2023 के लिए हुआ समझौता ज्ञापन ।

- (दो) मिश्र धातु निगम लिमिटेड तथा रक्षा उत्पालदन विभाग, रक्षा मंत्रालय के बीच वर्ष 2022-2023 के लिए हुआ समझौता ज्ञापन ।
- (तीन) हिंदुस्तान शिपयार्ड लिमिटेड तथा रक्षा उत्पामदन विभाग, रक्षा मंत्रालय के बीच वर्ष 2022-2023 के लिए हुआ समझौता ज्ञापन ।
- (चार) बीईएमएल लिमिटेड तथा रक्षा उत्पाहदन विभाग, रक्षा मंत्रालय के बीच वर्ष 2022-2023 के लिए हुआ समझौता ज्ञापन ।
- (पांच) गोवा शिपयार्ड लिमिटेड तथा रक्षा उत्पासदन विभाग, रक्षा मंत्रालय के बीच वर्ष 2022-2023 के लिए हुआ समझौता ज्ञापन ।
- (छह) गार्डन रीच शिपबिल्डफर्स एंड इंजीनियर्स लिमिटेड तथा रक्षा उत्पा दन विभाग, रक्षा मंत्रालय के बीच वर्ष 2022-2023 के लिए हुआ समझौता ज्ञापन ।

[Placed in Library, See No. LT

7882/17/22]

- (2) (एक) नेहरू पर्वतारोहण संस्थान, उत्तरकाशी के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेहरू पर्वतारोहण संस्थान, उत्तरकाशी के वर्ष 2021-2022 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7883/17/22]

- (3) (एक) नेशनल इंस्टिट्यूट ऑफ माउंटेनियरिंग एण्ड एलाईड स्पोर्ट्स, वेस्ट कामेंग के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) , वेस्ट कामेंग के वर्ष 2021-2022 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7884/17/22]

- (4) (एक) हिमालयन पर्वतारोहण संस्थान, दार्जिलिंग के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) हिमालयन पर्वतारोहण संस्थान, दार्जिलिंग के वर्ष 2021-2022 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7885/17/22]

- (5) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (क) (एक) मझगांव डॉक शिपबिल्डर्स लिमिटेड, मुंबई के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) मझगांव डॉक शिपबिल्डर्स लिमिटेड, मुंबई का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखा-परीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7886/17/22]

- (ख) (एक) मिश्र धातु निगम लिमिटेड, हैदराबाद के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) मिश्र धातु निगम लिमिटेड, हैदराबाद का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7887/17/22]

- (ग) (एक) हिन्दुस्तान एरोनॉटिक्स लिमिटेड, बंगलुरु के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) हिन्दुस्तान एरोनॉटिक्स लिमिटेड, बंगलुरु का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7888/17/22]

- (घ) (एक) गार्डन रीच शिपबिल्डर्स एंड इंजीनियर्स लिमिटेड, कोलकाता के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) गार्डन रीच शिपबिल्डर्स एंड इंजीनियर्स लिमिटेड, कोलकाता का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7889/17/22]

- (ङ) (एक) गोवा शिपयार्ड लिमिटेड, वास्को-डि-गामा के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) गोवा शिपयार्ड लिमिटेड, वास्को-डि-गामा का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7890/17/22]

12.01 hrs.

(Shri Rajendra Agrawal in the Chair)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): माननीय सभापति जी, श्री भगवंत खुबा जी की ओर से मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) हिंदुस्तान ऑर्गेनिक केमिकल्स लिमिटेड, नवी मुंबई के वर्ष 2021-2022 के कार्यक्रम की सरकार द्वारा समीक्षा।

(दो) हिंदुस्तान ऑर्गेनिक केमिकल्स लिमिटेड, नवी मुंबई का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 7891/17/22]

(2) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, गुवाहाटी के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

[Placed in Library, See No. LT 7892/17/22]

(3) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, रायबरेली के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

[Placed in Library, See No. LT 7893/17/22]

(4) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, हैदराबाद, तेलंगाना के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7894/17/22]

(6) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उप-धारा (6) के अंतर्गत प्रकाशित ओषधि (मूल्य नियंत्रण) संशोधन आदेश, 2021 जो दिनांक 20 जुलाई, 2021 की अधिसूचना सं. का.आ.2899(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7895/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): Hon. Chairperson, Sir, with your permission, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 16 of the Indian Nursing Council Act, 1947:-
 - (i) The Indian Nursing Council (Nurse Practitioner in Critical Care Post Graduate Residency Program-Corrigendum) Regulations, 2022 published in Notification No. F.No.11-1/2019-INC in Gazette of India dated 24th December, 2021.
 - (ii) The Indian Nursing Council (Post Basic Diploma in Critical Care Specialty Nursing – Residency Program) Regulations, 2022 published in Notification No. F.No. 11-1/2022-INC in Gazette of India dated 24th June, 2022.
 - (iii) The Indian Nursing Council (Revised Regulations and Curriculum for B.Sc. (Nursing) Program-Corrigendum) Regulations, 2022 published in Notification No. F.No. 11-1/2022-INC in Gazette of India dated 19th April, 2022.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (i) of (1) above.

[Placed in Library, See No. LT 7896/17/22]

- (3) A copy of the National Commission for Allied and Healthcare Professions 4th (Removal of Difficulties)

Order, 2022 (Hindi and English versions) published in Notification No. S.O.5322(E) in Gazette of India dated 16th November, 2022 under sub-section (2) of Section 69 of the National Commission for Allied and Healthcare Professions Act, 2021.

[Placed in Library, See No. LT 7897/17/22]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 38 of the Drugs and Cosmetics Act, 1940:-

- (i) The Drugs (Sixth Amendment) Rules, 2022 published in Gazette of India Notification No. G.S.R. 623(E) dated 10th August, 2022.
- (ii) The New Drugs and Clinical Trials (Third Amendment) Rules, 2022 published in Notification No. G.S.R.778(E) in Gazette of India dated 14th October, 2022.
- (iii) The Medical Devices (Fifth Amendment) Rules, 2022 published in Notification No. G.S.R.754(E) in Gazette of India dated 30th September, 2022.
- (iv) The Medical Devices (Sixth Amendment) Rules, 2022 published in Notification No. G.S.R.777 (E) in Gazette of India dated 14th October, 2022.
- (v) The Drugs (Seventh Amendment) Rules, 2022 published in Notification No. G.S.R.654 (E) in Gazette of India dated 24th August, 2022.

[Placed in Library, See No. LT 7898/17/22]

(5) A copy each of the following Notifications (Hindi and English versions) under Section 93 of the Food Safety and Standards Act, 2006:-

- (i) The Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2022 published in Notification No. F.No. STD/FA/A-1.30/No.1/2020-FSSAI(P.1) in Gazette of India dated 27th October, 2022.
- (ii) The Food Safety and Standards (Approval for Non-Specified Food and Food Ingredients) First Amendment

Regulations, 2022 published in Notification No. F.No. STD/EC/T(NSF-01) in Gazette of India dated 12th October, 2022.

[Placed in Library, See No. LT 7899/17/22]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Department of Economics, University of Lucknow, Lucknow, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Department of Economics, University of Lucknow, Lucknow, for the year 2021-2022.

[Placed in Library, See No. LT 7900/17/22]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Department of Statistics, Patna University, Patna, for the year 2021-2022, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Department of Statistics, Patna University, Patna, for the year 2021-2022.

[Placed in Library, See No. LT 7901/17/22]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, University of Kerala, Thiruvananthapuram, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, University of Kerala, Thiruvananthapuram, for the year 2021-2022.

[Placed in Library, See No. LT 7902/17/22]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Himachal Pradesh University, Shimla, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Himachal Pradesh University, Shimla, for the year 2021-2022.

[Placed in Library, See No. LT 7903/17/22]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Gokhale Institute of Politics and Economics, Pune, for the year 2021-2022, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Gokhale Institute of Politics and Economics, Pune, for the year 2021-2022.

[Placed in Library, See No. LT 7904/17/22]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Andhra University, Visakhapatnam, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Andhra University, Visakhapatnam, for the year 2021-2022.

[Placed in Library, See No. LT 7905/17/22]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Paramedical & Nursing Sciences, Aizawal, for the year 2020-21, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical & Nursing Sciences, Aizawal, for the year 2020-21.

- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

[Placed in Library, See No. LT 7906/17/22]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences Deoghar, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences Deoghar, for the year 2020-2021.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in Library, See No. LT 7907/17/22]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Patna for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Patna, for the year 2020-2021.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

[Placed in Library, See No. LT 7908/17/22]

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Hyderabad, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Hyderabad, for the year 2020-2021.
- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

[Placed in Library, See No. LT 7909/17/22]

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical

Sciences, Rajkot, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Rajkot, for the year 2020-2021.

(21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

[Placed in Library, See No. LT 7910/17/22]

(22) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Bathinda, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Bathinda, for the year 2020-2021.

(23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

[Placed in Library, See No. LT 7911/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. (PROF.) MAHENDRA MUNJAPARA): Hon. Chairperson, Sir, with your kind permission, I beg to lay on the Table:-

(1) A copy of the National Commission for Indian System of Medicine (Minimum Standard of Undergraduate Sowa-Rigpa Education) Regulations, 2022 (Hindi and English versions) published in Notification No. F.No.18-12/2022-BUSS (SOWA-RIGPA-UG-MSE) in Gazette of India dated 16th

November, 2022 under Section 56 of the National Commission for Indian System of Medicine Act, 2020.

[Placed in Library, See No. LT 7912/17/22]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 2021-2022.

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वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): माननीय सभापति जी, मैं श्रीमती निर्मला सीतारमण जी की ओर से केन्द्रीय उत्पाद शुल्क अधिनियम, 1944 की धारा 38 की उप-धारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) अधिसूचना संख्या 1/2022-सेवा कर जो दिनांक 16 दिसम्बर, 2022 के भारत के राजपत्र में प्रकाशित होगी तथा जिसके द्वारा 1 जुलाई, 2012 से प्रारंभ होने वाली तथा 30 जून, 2017 को समाप्त होने वाली अवधि में प्रकाशस्तम्भ अधिनियम, 1927 के अधीन प्रकाशस्तम्भ एवं प्रकाशपोत महानिदेशालय द्वारा संग्रहीत "प्रकाश- शुल्क" के बारे में वित्त अधिनियम, 1994 की धारा 66ख के अधीन अधिसूचित किया गया है कि संदेय सेवा कर का भुगतान किए जाने की आवश्यकता नहीं होगी तथा एक व्याख्यात्मक ज्ञापन ।
- (2) अधिसूचना सं. 42/2022-केंद्रीय उत्पाद शुल्क जो दिनांक 15 दिसंबर, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा पेट्रोलियम कूड के उत्पादन और एविएशन टर्बाइन फ्यूल के निर्यात पर विशेष अतिरिक्त उत्पाद शुल्क को कम करने के आशय वाली दिनांक 19 जुलाई, 2022 की अधिसूचना संख्या 18/2022-केंद्रीय उत्पाद शुल्क में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन ।

- (3) अधिसूचना सं. 43/2022-केंद्रीय उत्पाद शुल्क जो दिनांक 15 दिसंबर, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा डीजल पर विशेष अतिरिक्त उत्पाद शुल्क को कम करने के आशय वाली दिनांक 30 जून, 2022 की अधिसूचना संख्या 4/2022-केंद्रीय उत्पाद शुल्क में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन ।

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